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Title : Introduction of the Environmental Clearance (Self-Certification) Bill, 2006.

SHRI K.S. RAO (ELURU): Sir, I beg to move for leave to introduce a Bill to provide for environmental clearance required for important infrastructural projects on the basis of self-certification and for matters connected therewith.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for environmental clearance required for important infrastructural projects on the basis of self-certification and for matters connected therewith."

*The motion was adopted.*

SHRI K.S. RAO : Sir, I introduce the Bill.

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